

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-9531-JK (LD) of 2024

DATED:- 03- 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 03.06.2024

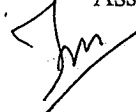
No:-LAW-OIC/6/2024

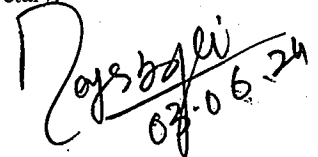
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/ Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No.9531-JK(LD) of 2024 dated 03.05.2024

S No.	Title of the Case	OIC
1	WP (C) No. _/2023 MP No _/2023 titled Ali Mohammad Sofi Vs U.T of J&K and ors.	Shri Imtiyaz Ahmad Lone Under Secretary To Govt RD&PR Department
2	WPC No. 1699/2020 titled Sanjeev Kumar and Ors Vs UT of J&K and Ors	Mridhu Slathia Addl. Mission Director JKRLM Jammu
3	WPC No. 123/2024 titled Raj Kumar Vs UT of J&K and Ors	Firdous Ahmad Kamal State Project Manager Adm JKRLM
4	WPC No. 886/2024 titled Firdous Ahmed Khan and Ors Vs UT of J&K and Ors	Mridhu Slathia Addl. Mission Director JKRLM Jammu
5	WPC NO. 978/2024 titled Sajad Ahmed Dar Vs Principal Secy RDD and Ors	Mridhu Slathia Addl. Mission Director JKRLM Jammu
6	OA No. 1811/2021 titled Kartar Singh Vs Union Territory of Jammu and Kashmir and others.	Mr. Amjed Mehmood, BDO Arnas,

Jms